

Secured Financial Creditors of Bansi Pulp and Paper Mills Private Limited as on 15/09/2026

Sr. No.	Name of Creditor	Principle Amount Claimed (a)	Interest Amount Claimed (b)	Any Other Amount/Charges Claimed (c)	Total Amount Claimed (d)=(a)+(b)+(c)	Principle Amount Admitted (e)	Interest Amount Admitted (f)	Any Other Amount/Charges Admitted (g)	Total Amount Admitted (h)=(e)+(f)+(g)	Amount under verification	Secured/Unsecured/Related Party	Security Interest	Remarks	Percentage Holding
1	Vasantdada Shetkari Sahakari Bank Ltd	3,50,00,000	5,14,39,999	-	8,64,39,999	45,72,360	1,31,31,561	-	1,77,03,921	6,87,36,078.00	Secured	Secured	Note 1	6.74
2	SVC Co-operative Bank Ltd	58,73,975	-	-	58,73,975	58,73,975	-	-	58,73,975	-	Secured	Secured	Note 1	2.24%
	Total	4,08,73,975	5,14,39,999	0	9,23,13,974	1,04,46,335	1,31,31,561	0	2,35,77,896	6,87,36,078				9

Note 1: The said claim has been admitted based on the documents shared by the creditor. The admission is provisional and is subject to revision upon receipt and verification of the additional information and documents sought from the creditor. (Applies for all)